



PB WARNS ADULTERATORS OF FOOD ITEMS

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Punjab Health and Family Welfare Minister Brahm Mohindra on Sunday warned those indulging in making spurious and adulterated milk and milk products in the state.

Mohindra ordered the District Health Officers and Assistant Food Commissioners to take stern action against the culprits under the provisions of 'Food Safety and Standards Act-2006' to curb the sale and production of adulterated food.

The Minister also issued a warning to the officers of the health department and lab staff to work honestly and diligently to ensure the availability of quality food across the state.

"No laxity will be tolerated in this regard and strict disciplinary action would be taken against all those conniving with perpetrators of the crime against humanity by compromising with the quality of food items," he made it clear.

During last 10 days, Health Department's Food Safety Wing has conducted 650 raids with the help of other departments at Patiala, Bathinda, Baghapurana, Moga, Samrala, Kapurthala. The District Administrations, Punjab Pollution Control Board (PPCB), Dairy Development Department, Police Department, Cooperation Department and Local Government Department have been asked to work in tandem to ensure availability of safe and nutritious food to the citizens, the Minister said.

Mohindra appreciated the efforts of food safety wing for initiating a campaign against food adulteration and stated that Government is very serious to provide pure and nutritious food items to the citizens under 'Tandarust Punjab Mission'.

He said that this campaign shall continue till all the black sheeps indulging in such malpractices are brought to the books under 'Food Safety and Standards Act-2006'.